

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2275/2000

New Delhi this the 16th day of May, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Arvind Kumar Rajak,
S/o Sh. Ayodhya Rajak,
H.No.47-A, J&K Block,
Laxmi Nagar,
Delhi.
2. Sh. Arun Kumar Rajak,
S/o Sh. Inder Dev Rajak,
H.No. 248 G Block,
Mangolpuri, New Delhi.
3. Sh. Mahender Singh Saini,
S/o Sh. Roshan Singh Saini,
Hastall Road, A-22 Galli No.1,
Uttam Nagar, New Delhi. **Applicants**

(through Ms. Meenu Maine, Advocate)

Versus

1. Union of India through
the Chairman,
Railway Board,
Ministry of Railways,
Rail Bhawan,
New Delhi.
2. The Chairman,
Railway Recruitment Board,
Ajmer. **Respondents**

(through Sh. R.L. Dhawan, Advocate)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Ms. Maine states that she has received no instructions from her clients and, therefore, seeks permission to withdraw the OA. Accordingly, the OA is dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)

Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

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